म्राप्यक्ष महोबय : यह मैं नहीं कह सकता ।

डा॰ राम मनोहर लोहिया : ग्रगर वह इस प्रश्न को टालते जायें ...

भ्राप्यक्ष महोदयः मैं ग्रौर ज्यादा देर नहीं लगने दुंगा।

भी रामसेवक यादव : ग्रघ्यक्ष महोदय, श्राप इसको शाम को ले लीजिये ।

ग्रध्यक्ष महोदयः मैंने कह दिया है कि मैं इसको जल्दी ले लंगा ।

श्वीरामसेवक यादव : मैं बाहर जा रहाहं ।

भ्रष्यक महोदयः मैं ग्रापकी कन्वी-निएंस देख लुंगा ।

12.31 hrs.

PAPERS LAID ON THE TABLE

Certified Accounts of the Various Indian Instatutes of Technology

The Minister of Education (Shri M. C. Chagla): Sir, I beg to lay on the Table—

- A copy each of the following papers under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:—
 - (i) Certified Accounts of the Indian Institute of Technology, Kanpur, for the year 1964-65, along with the Audit Report thereon. [Placed in Library, see No. LT-6622/66].
 - (ii) Certified Accounts of the Indian Institute of Technology, Madras, for the year 1964-65, along with the Audit Report thereon. [Placed in Library, see No. LT-6623/66].

- (iii) Certified Accounts of the Indian Institute of Technology, New Delhi, for the year 1964-65, along with the Audit Report thereon. [Placed in Library, see No. LT-6624/66].
- (2) A copy of the Annual Report of the Indian Institute of Technology, Kanpur, for the year 1963-64. [Placed in Library, see No. LT-6625/66].

RECOMMENDATIONS OF THE CENTRAL WAGE BOARD FOR THE ENGINEERING INDUSTRIES

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): I beg to lay on the Table:

- A copy of Government Resolution No. WB-4(4/66 dated the 23rd July, 1966, announcing acceptance of the recommendations of the Central Wage Board for the engineering industries for grant of interim relief. [Placed in Library, see No. LT-6626/66].
- (2) A copy of the Annual Report of the Rehabilitation Industries, Corporation Limited, Calcutta for the year 1964-65, along with the Audited Accounts and comments of the Comptroller and Auditor-General thereon, under subsection (1) of section 619A of the Companies Act, 1956. [Placed in Library, see No. LT-6627/66].

NOTIFICATION UNDER INDIAN TELEGRAPH ACT

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): I beg to lay on the Table:

A copy of the Indian Telegraph (First Amendment) Rules, 1966, published in Notification No. G.S.R. 957 in Gazette of India dated the 15th June, 1966, under sub-section (1)